

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHOMUK CONSULTANCY SERVICES PRIVATE LIMITED OPERATING IN
MANAGEMENT OF HUMAN RESOURCE FUNCTION AT 5A PALM AVENUE,
KOLKATA, WEST BENGAL, INDIA-700019

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Shomuk Consultancy Services Private Limited PAN: AAHCS7388B CIN: U74140WB2003PTC096328
2.	Address of the registered office	5A Palm Avenue, Kolkata, West Bengal, India, 700019
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Kolkata & South 24 Parganas
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	As per the latest Financial Statement Year 2022-23: Turnover is Nil.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail cirp.shomukconsultancy@gmail.com and from the IBBI Website: https://ibbi.gov.in/en/claims/corporate-personals
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.shomukconsultancy@gmail.com
10	Last date for receipt of expression of interest	24-12-2024*
11	Date of issue of provisional list of prospective resolution applicants	27-12-2024*
12	Last date for submission of objections to provisional list	01-01-2025*
13	Date of issue of final list of prospective resolution applicants	03-01-2025*
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04-01-2025*
15	Last date for submission of resolution plans	03-02-2025*
16	Process email id to submit Expression of Interest	cirp.shomukconsultancy@gmail.com

****180 days for CIRP closure is expiring on 08-12-2024, further extension application is filed for additional 90 days with NCLT.***



J Lohia

Jitendra Lohia
Resolution Professional

Reg No: IBBI/PA-001/IP-P00170/2017-2018/10339

AFA No.: AA1/10339/02/101224/106527, Valid up to – 10/12/2024
2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

For Shomuk Consultancy Services Private Limited

Date: 09.12.2024

Place: Kolkata